

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Dated: Allahabad this the 27th Day of April 2000.

Coram: Hon'ble Mr. S. Dayal, Member (A.)

Hon'ble Mr. Rafiquddin, Member (J.)

Original Application No.1142 of 1992

Sri R.P. Srivastava

S/O Late Sri Radha Prasad Srivastava

R/O 187/4, Vijay Nagar, Kanpur.

... Applicant

Counsel for the applicant- Sri Rakesh Verma

Versus

1. Union of India through Secretary (Food), Ministry  
of Food & Civil Supplies (Department of Food)  
Krishi Bhavan, New Delhi.

2. The Director, National Sugar Institute, Kanpur.

... Respondents

Counsel for the respondent- Sri A. Mohiley

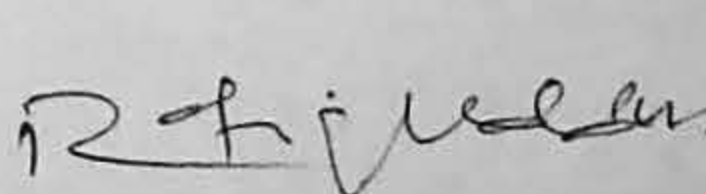
ORDER


(By Hon'ble Mr. S. Dayal, Member (A.) )

This application has been filed for issuance  
of the direction *to* the respondent, to initiate for  
promotion to the post of Accounts Officer at the  
earliest. The applicant has also claimed promotion to

the post of Accounts Officer in the pay scale of Rs. 2,000 to 3,500 <sup>1</sup> ~~promotion~~ with consequential benefits from 23/12/90. That is the date on which he became eligible for the post.

2. The claim of the applicant was that the respondents were trying to fill up the post of Accounts ~~Officer~~ <sup>Castes</sup> Officer from amongst Schedule <sup>Candidates</sup> and that the post <sup>was 1</sup> required to be filled up from the general candidates and the recruitment was being made for the first time after amendment to recruitment rules for the post. The DPC proceedings held for the post remained under sealed covered till date as mentioned by both the learned counsel. In the meanwhile the applicant has <sup>1</sup> ~~been~~ <sup>from 1</sup> retired ~~by the~~ service. Under the circumstances the relief claimed by the applicant cannot be allowed. The application is therefore dismissed. No order as to costs.

  
J.M.

  
A.M.

/T. Joshi/